

Dated: 15/3/93. Camp at Nagpur ③

Mr. Lamesh Darda for
the Respondents. The
application is dismissed in
default of the appearance of
the Applicant.

No order as to costs.


(M. Y. Pralokar)
MCA


(M. S. Jethpande)
V/c.

B.

15/3/93
ord. judgement despatched
to Applicant, Respondent (s)
on 8/4/93


8/4/93